

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/250/ (IB)/2017  
NAME OF THE PETITIONER(S) : LGC PROMOCHEM INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ORCHID CHEMICALS & PHARMACEUTICALS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Uma Sankar  
Counsel for Petitioner  
7/6/17

Vikram Jain  
Shruti Kishan  
Counsel for Respondent  
7/6/17

Counsel representing both the parties present. Counsel for petitioner submitted that the matter has already been settled and prayed for withdrawing the petition. Prayer is granted. The petitioner is dismissed as withdrawn.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))